

to raise the limit of investment in ancillary unit to Rupees one crores; and

(c) if so, the details of the said proposals?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Government provides various measures for encouraging ancillary units. Recently, the limit of production or services supplied or rendered to other units by an Ancillary Unit has been reduced from 50% to 30%. While various suggestions on further promotional measures have been received, no specific proposals have been formulated. Technology upgradation and modernisation, it may be added, is a continuing process.

#### **Projects for Paraxylene and N-Paraffin**

1128. SHRIMATIKISHORI SINHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Bharat Petroleum Corporation Ltd. has been given clearance for two projects to manufacture Paraxylene and N-Paraffin;

(b) if so, whether these projects would be included in the Eighth Plan; and

(c) the locations of these plants?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) to (c). While environmental clearance for the manufacture of Paraxylene and N-Paraffin by the Bharat Petroleum Corporation Limited at Bombay has been obtained, investment decisions on these projects have not been taken.

#### **Raising of Capital by Power Finance Corporation**

1129. SHRIMATIKISHORI SINHA: Will the Minister of ENERGY be pleased to state:

(a) whether the Power Finance Corporation proposes to raise capital from the market during the current financial year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) and (b). During 1989-90, the Power Finance Corporation plans to raise Rs. 700 crores by issue of bonds from the Capital market.

[*Translation*]

#### **Production of Electricity**

1130. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of ENERGY be pleased to state:

(a) whether the Central Electricity Authority is finding it difficult to increase the production of electricity by 38000 Megawatts more during the Eighth Plan period;

(b) if so, whether the shortage of power is likely to worsen as a result thereof;

(c) whether Government propose to tap alternative sources of energy to meet this shortage; and

(d) if so, the details of these alternate sources and the extent of power likely to be exploited through these sources?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) Although the power programme for the

Eighth Five Year Plan has not been finalised by the Planning Commission, it is tentatively envisaged to add a generating capacity of about 38,000 MW during the Eighth Plan period.

(b) to (d). Do not arise in view of reply to (a) above.

### **Power Failure in Delhi**

1131. DR. CHANDRASHEKHAR TRIPATHI: Will the Minister of ENERGY be pleased to state:

(a) whether the complaints of frequent power failure in various parts of Delhi are being received continuously;

(b) if so, the reasons therefor;

(c) whether Government have taken any concrete steps so far to improve the power position; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a) and (b). The power supply in Delhi is, by and large, satisfactory. However, failure due to equipment break-downs, local faults in distribution system, etc., is expeditiously attended to, when reported.

(c) and (d). DESU have taken various steps to ensure adequate and reliable availability of power in Delhi during the summer of 1989 which include installation of shunt capacitors, regular maintenance of the system, strengthening of transmission lines and distribution system, establishment of 135 MW generation capacity at Rajghat Thermal Power Station and maximising generation

from the existing power stations. Adequate arrangements have also been made by DESU for prompt attention to power failures and no-current complaints through a network of about 100 complaint centres and mobile fault locating vans-breakdown vans. A Task force has been constituted to closely monitor the power supply position in Delhi and the progress of various works under execution.

### **Refund of Advance Booking Money by Sipani Automobiles Ltd.**

1132. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received complaints from the public that M/s. Sipani Automobiles Ltd. has not been refunding advance booking money;

(b) if so, whether Government have taken any steps to get this money refunded to the public; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Some complaints regarding delay in refund of advance booking deposit by M/s. Sipani Automobiles Ltd. were received in respect of the company's earlier bookings for petrol cars. These complaints have been sent to the manufacturers. The company has reported that they have no pending request for refund of advance booking deposit in respect of Montana/Dolphin petrol car. Regarding new Montana bookings, the company has indicated that they are yet to receive full booking particulars and have assured that any requests for refund of deposits would be attended to promptly.